

आयकर अपीलीय अधिकरण “सी” न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“C” BENCH, CHENNAI

माननीय श्री एबी टी. वर्की, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI ABY T. VARKEY, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

1. आयकरअपील सं./ ITA No.2021/Chny/2024
(निर्धारण वर्ष / Assessment Year: 2013-14)

&

2. आयकरअपील सं./ ITA No.2022/Chny/2024
(निर्धारण वर्ष / Assessment Year: 2014-15)

Ramnagar Suburban Society #101, Rajaji Road, Ramnagar, Coimbatore-641 009.	बनाम/ Vs.	ITO TDS Ward-2 Coimbatore.
स्थायी लेखासं./जीआइआरसं./TAN/GIR No. CMBTO-3008-F		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकीओरसे/ Appellant by	:	Shri Saroj Kumar Parida (Advocate) – Ld.AR
प्रत्यर्थीकीओरसे/ Respondent by	:	Ms. R. Anita (Addl.CIT) - Ld. Sr. DR

सुनवाईकीतारीख/ Date of Hearing	:	24-09-2024
घोषणाकीतारीख / Date of Pronouncement	:	09-10-2024

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. The Ld. AR, at the outset, submitted that these are duplicate appeals and therefore the same may be permitted to be withdrawn. The Ld. Sr. DR did not raise any objection against the same.

2. Accepting the prayer of Ld. AR, we dismiss both the appeals as withdrawn.

Order pronounced on 9th October, 2024

Sd/-
(ABY T. VARKEY)
न्यायिक सदस्य / JUDICIAL MEMBER

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / ACCOUNTANT MEMBER

चेन्नई Chennai; दिनांक Dated : 09-10-2024
DS

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT Coimbatore.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF